

**RAJASTHAN HIGHER COURT, JODHPUR**

**ORDER**

No. Est. (RJS)/TS/2010


Date : 27.08.2010

The following officers are appointed / posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect till further orders :-

S.No.	Name of Officer with present post	Name of the Court(s) at which the Presiding Officer appointed in addition to his own duties
<b>AJMER JUDGESHIP</b>		
1.	Sohan Lal Sharma ADJ(FT) No.1, Ajmer	ADJ No.1, Ajmer
2.	Uma Shanker Vyas ADJ No.3, Ajmer	Spl. Judge, SC/ST Cases Court, Ajmer
3.	Narendra Singh Daddha ADJ No.2, Ajmer	ADJ, Kekri
<b>ALWAR JUDGESHIP</b>		
4.	Pawan Kumar Sharma ADJ(FT) No.2, Alwar	ADJ No.2, Alwar
5.	Harveer Singh Beniwal ADJ(FT), Laxmangarh	ADJ, Laxmangarh
<b>BIKANER JUDGESHIP</b>		
6.	Shashi Kant Sharma ADJ(FT) No.1, Bikaner	ADJ No.1, Bikaner
<b>CHITTORGARH JUDGESHIP</b>		
7.	Dr. Mohan Gupta DJ, Chittorgarh	ADJ No.1, Chittorgarh
<b>JAIPUR CITY JUDGESHIP</b>		
8.	Devendra Prakash Sharma ADJ No.2, Jaipur City	ADJ No.3, Jaipur City
9.	Vishnu Dutt Sharma-II ADJ No.5, Jaipur City	Judge, Spl. Court, Fake Currency Cases, Jaipur
<b>JODHPUR JUDGESHIP</b>		
10.	Sangeeta Sharma ADJ No.1, Jodhpur	ADJ No.2, Jodhpur
<b>KOTA JUDGESHIP</b>		
11.	Narendra Kumar Sharma ADJ(FT) No.2, Kota	ADJ No.4, Kota

**NOTE:-**

- The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
- The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.

  
 27/8/10

3. The cases in which accused are acquitted or there are directions of higher Court for time bound disposal of case(s) shall be decided on priority basis.

BY ORDER,

  
REGISTRAR GENERAL.